

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. App. (AT) (Insolvency) No. 693 of 2020

IN THE MATTER OF:

Kishore Katare

... Appellant

Versus

Bank of India & Anr.

...Respondents

Present:

For Appellant : **Mr. Krishnendu Datta and Mr. Rahul Gupta,
Advocates**

For Respondents : **Mr. Aditya Kumar, Advocate for R-1
Mr. V. M. Dahake, RP**

ORDER
(Through Virtual Mode)

28.09.2020 Due to paucity of time, the matter could not be taken up.

List the appeal 'for hearing' on **12th October, 2020** at **12.00 Noon**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

/ns/gc/